

Automobile
Export of Scooters

2119. SHRI SURYA NARAYAN YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether scooters are being exported to various countries by the scooters manufacturing companies;

(b) since when scooters are being exported by these companies and the

target fixed for the year 1991-92; and

(c) the extent of foreign exchange likely to be earned through the export of these scooters?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) to (c) Details of exports of scooters by the major manufacturers are:

<i>Name of Manufacturer</i>	<i>Exporting since</i>	<i>(Nos.) Target 91-92</i>	<i>(Rs. crores) FE to be earned</i>
1 M/s. Bajaj Auto Ltd.	1972-73	12000	22.00
2 M/s. Kinetic Honda Ltd.	1990	5000	9.36
3 M/s. Gujarat Narmada Auto Ltd.	1988-89	500	0.65
4 LML Limited	1987	7000	10.00

Uttar Pradesh
Setting Up of Industries in Deoria and Balia

2120. SHRI HARIKEWAL PRASAD: Will the PRIME MINISTER be pleased to state:

(a) whether a number of cases for setting up/registration/giving licences to various industries in Deoria and Balia are pending with the Government since long;

(b) if so, the names of such industries and the sectors to which they belong; and

(c) the action taken to give approval to them?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) to (c) As on 30th June, 1991, 13 and 2 applications for grant of Letters of Intent for setting up of industrial units in the Districts of Deoria and Balia of Uttar Pradesh respectively were pending. No application for registration of industries in respect of these districts is pending with the Government. As per the new Industrial Policy, Industrial Licensing has been abolished for all projects except for a short list of industries related to security, strategic concerns etc. The various schemes of registration of industries stand abolished under the New Policy.

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TV Relay centres at Khamgaon, Akot and Hinganghat in Maharashtra

2121. SHRI PANDURANG PUNDLIK FUNDKAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether approval has been accorded to set up television relay centres at Khamgaon, Akot and Hinganghat in Maharashtra;

(b) whether the work has been started at these centres; and

(c) if not, the time by which the work at these relay centres is likely to be started and completed;

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Plans have been made for establishment of low power TV transmitters, one each at Akot, Hinganghat and Khamgaon in Maharashtra.

(b) and (c) Action to select suitable land sites has been initiated and orders for supply of major equipment in respect of the projects at Hinganghat and Khamgaon have been placed. All the three transmitters have been planned to be commissioned into service in the latter half of 1992.

269 *Maharashtra*
Increase in capacity of Doordarshan Kendra at Akola

2122. SHRI PANDURANG PUNDLIK FUNDKAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to increase the capacity of Doordarshan Kendra at Akola in Maharashtra;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) to (c) No, Sir. There is no proposal at present to increase the radiating power of the low power TV transmitter functioning at Akola. However, plans have been made to set up another low power TV transmitter in the area for improvement of coverage of the district.

⁹
 [English]
Connecting villages with all weather roads

2123. SHRI BALRAJ PASSI:

SHRI MAHESH KUMAR KANODIA:

Will the PRIME MINISTER be pleased to state:

(a) the number of villages connected with all weather roads as on April 1, 1991, State-wise;

(b) the target for connecting villages with roads during 1991-92, State-wise;

(c) whether any time bound programme has been formulated in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) to (d) Construction of rural roads is basically the responsibility of the State Governments and is covered under the State-Sector Minimum Needs Programme (MNP). Information in this regard is being collected from the respective State Governments and will be placed on the Table of the House shortly.

270
Selling of sub-standard goods by Kendriya Bhandar Stores

2124. SHRI DEVENDRA PRASAD YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware that the stores of Kendriya Bhandar are selling sub-standard goods;

(b) whether the Government are also aware that the stores of Kendriya Bhandar at Peshwa Road, Gole Market is selling often very inferior and contaminated pulses and also runs short of goods and that the consumers are not treated properly;

(c) whether it is a fact that contaminated and fested pulses are washed and dried and then sold and if so, the action being taken against guilty salesmen; and

(d) the steps being taken to improve the functioning of the Kendriya Bhandar?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) to (d) Complaints about the Kendriya Bhandar selling sub-standard goods have been brought to the notice of the Government in the past. The Bhandar's manage-